

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3607  
ANSWERED ON:16.08.2010  
IMPORTS FROM CHINA  
Owaisi Shri Asaduddin

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government has given/proposes to give relaxation to import certain items from China;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) the details of items imported from China during the last three years;
- (d) whether the Government has received complaints regarding alleged dumping of sodium phosphate and steel imports from China; and
- (e) if so, the details thereof alongwith the anti-dumping cases disposed and pending by the Directorate General of anti-Dumping and Allied Duties (DGAD), Country-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

- (a) & (b) The Government has given relaxation in import of 570 items from China. These concessions have been given under Asia-Pacific Trade Agreement (APTA). Details are available on the website of Department of Commerce <http://commerce.nic.in/>
- (c) The main items of import from China during the last three years were Electronic Goods, Machinery except electric and electronic, Organic Chemicals, Project Goods, Iron & Steel, Electric Machinery except electronic, Transport Equipments and Medicinal & Pharmaceutical Products.
- (d) & (e) The Government received complaint regarding dumping of Sodium Tripoly Phosphate and antidumping investigation concerning imports of Sodium Tripoly Phosphate from China was initiated on 5-11-2009. Preliminary findings recommending imposition of provisional duty on imports of "Sodium Tripoly Phosphate (STPP)" from China PR were issued on 21.05.2010. The country wise details of anti-dumping cases initiated during the year 2009-10 are annexed.